

Government of India
Ministry of Women & Child Development

LOK SABHA
UNSTARRED QUESTION No. 1037
TO BE ANSWERED ON 03.12.2021

CRECHE FACILITY

1037. SHRI ASHOK MAHADEORAO NETE
SHRI SADASHIV KISAN LOKHANDE

Will the Ministry of Women & Child Development be pleased to state:

- (a) the number of new creches set up during each of the last three years under Rajiv Gandhi Creche Yojana, State/UT-wise and city-wise;
- (b) whether there is still no creche in Ministries/ Departments/autonomous organisations and Public Sector Enterprises of Union Government;
- (c) if so whether the Government has issued necessary instructions to set up creche for their women employees in such institutions under Union Government and if so, the details thereof and the manner in which the Government proposes to ensure its implementation by these institutions;
- (d) the number of such women working in unorganized sector of urban and rural areas of the country for whose children creche facility is available as on date; and
- (e) whether there is any proposal to convert Anganwadi Kendras into 'Day Care cum Creche' and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The number of functional crèches in the country under the 'National Creche Scheme for Children of Working Mothers' of the Ministry of Women and Child Development during the last three years, that is, 2017-18, 2018-19 and 2019-20 was 18040, 8018 and 6458 respectively. Crèches have not been functional under this scheme since the outbreak of Covid-19 pandemic for preventing spread of Covid-19.

(b) to (d) The Maternity Benefit (Amendment) Act, 2017 requires every establishment having fifty or more employees to have the facility of crèche within a prescribed distance. The State Governments, who are the appropriate Government under the Maternity Benefit Act for establishments other than mines and circus, are required to frame rules for the purposes of the Act, including inter alia for prescribing amenities and facilities required to be provided in such creches, in light of which the Ministry of Labour and Employment has already requested all State Governments. Besides, the Department of Personnel and Training (DoPT) of the Government of India, through its registered society for welfare of government employees and their family dependents, has been running creches/ day care centres. DoPT has also issued guidelines to all Ministries/ Departments regarding opening of creches/day care centres in office premises for women employees.

(e) Yes Sir.
